

M/s. Bestways Transport (India) Private Limited

Filing of List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Amounts in Rupees

S. No.	Category of Creditor	Summary of Claims received		Summary of Claims admitted		Amount of Contingent claims	Amount of Claims not admitted	Amount of Claims under verification	Details in Annexure	Remarks, if Any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	16,95,717.00	3	16,95,717.00	-	-	-	4	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	-
7	Operational creditors (Government Dues)	2	19,44,28,712.00	2	18,40,25,375.00	-	1,04,03,337.00	-	7	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	6,95,58,296.00	1	2,21,06,031.00	-	4,74,49,265.00	-	8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	-
Total		6	26,56,79,725.00	6	20,78,27,123.00		5,78,52,602.00			



Name of Corporate Debtor: M/S BESTWAYS TRANSPORT (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 26.03.2021;

List of Creditors as on: 09.06.2022

List of unsecured financial Creditors (Other than financial creditors belonging to any class of creditors)

S. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of claim not admitted	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				
1	Durga Kumar Prasad	30.04.2021	8,05,238.00	8,05,238.00	Unsecured Loan	0.00	No	47.49	0.00	0.00	0.00	0.00	
2	D R Enterprises Radheehyam	30.04.2021	3,37,650.00	3,37,650.00	Unsecured Loan	0.00	No	19.91	0.00	0.00	0.00	0.00	
3	Dwarakaprasad Swami	12.06.2021	5,52,829.00	5,52,829.00	Unsecured Loan	0.00	No	32.60	0.00	0.00	0.00	0.00	
	Total		16,95,717.00	16,95,717.00			100.00						



Name of Corporate Debtor: M/S BESTWAYS TRANSPORT (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 26.03.2021 List of Creditors as on: 09.06.2022																
List of Operational Creditors (Government Dues)																
S. No.	Name of creditor	Government	Details of claim received			Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount received											
1	Commissioner of Central Goods & Services Tax	Government	16.04.2021	19,20,70,591.00	18,16,93,671.00	Service Tax Dues	0.00	0.00	No	Nil	0.00	0.00	1,03,76,920.00		-	
2	ESIC	Government	26.06.2021	23,58,121.00	23,31,704.00	Employees State Insurance dues	0.00	0.00	No	Nil	0.00	0.00	28,417.00		-	
	Total			19,44,28,712.00	18,40,25,375.00								1,04,03,337.00			



 RA VIJAY KUMAR GUPTA

Annexure - 8

Name of Corporate Debtor: M/s BESTWAYS TRANSPORT (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 26.03.2022; List of Creditors as on: 09.06.2022														
List of Operational Creditors (Other than Workmen and Employees and Government Dues)														
S. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				Amount of any mutual dues, that may be setoff
1	M/s Pawan Cargo Forwards Private Limited	12.04.2021	6,95,55,296.00	2,21,06,031.00	Supplier of services	0.00	0.00	No	Nil	0.00	0.00	4,74,49,265.00	-	Copy of agreement substantiating the interest amount not provided by claimant
	Total		6,95,55,296.00	2,21,06,031.00								4,74,49,265.00		

